

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 289 OF 2018 &
IA NOS. 204 & 523 OF 2019**

Dated: 11th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

TANGEDCO **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.
Mr. S. Vallinayagam
Mr. Geet Ahuja

Counsel for the Respondent(s) : Mr. Vishrov Mukerjee
Mr. Yashaswi Kant for R-2

Mr. Anup Jain
Mr. Udit Gupta for R-3

Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-6

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **16.09.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/mkj